

SPECIAL BENCH  
COURT - I

**O-208**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/201(KB)2022  
IA(I.B.C)/962(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>BARD ROY INFOTECH PVT LTD</b>
UNDER SECTION	<b>IBC UNDER SEC 10</b>

**Appearances (via video conferencing/physically)**

Mr.Arun Kumar Gupta,CA ] For the Liquidator

**ORDER**

1. Ld. Authorised representative for the Liquidator present.
2. Ld.Authorised representative for the Liquidator seeks one weeks' time to file its report.
3. At request, time is allowed for the same.
4. Post the matter on **13/06/2024**.

**D.Arvind  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**